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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.328 of 2002

New Delhi, this the 29th day of May, 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)
HON'BLE SHRI C.S. CHADHA, MEMBER (A)

1. Shri S.N. Swamy, Sr. Technical Supervisor, GTB Hospital, R/o 46, Kalyan Vas, Delhi Govt. Flats, Delhi-110091.
2. Shri Krishan Lal, Technical Supervisor, GTB Hospital, R/o H.No.11, Aram Park, Ram Nagar-Krishan Nagar, Shahdara, Delhi-110091.
3. Shri Mahendra, Technical Supervisor, GTB Hospital, R/o H.No.6/30, Brahman Gali, Vishwas Nagar, Shahdara, Delhi-110032.
4. Shri U.N. Gupta, Technical Assistant, GTB Hospital, R/o H.No.J-6/81(527) Gali No.9, Kartar Nagar, Shahdara, Delhi-110053.
5. Smt. Meenakshi Bhardwaj, Technical Assistant, GTB Hospital, R/o B-429, MIG DDA Flat, Loni Road, Delhi.
6. Smt. Gul Mumtani, Technical Assistant, GTB Hospital, R/o H.No.24-D, Dilshad Garden, Delhi.
7. Smt. Vinod, Technical Assistant, GTB Hospital, R/o H.No.452, Mohalla Mewa Ram, Shahdara, Delhi.
8. Smt. Sushila Kumari, Technical Assistant, GTB Hospital, R/o B-733, MIG DDA Flats, Loni Road, Delhi.
9. Smt. Saroj Malhotra, Technical Assistant, GTB Hospital, R/o HIG Flat No.38, Chander Nagar, Distt. Ghaziabad.
10. Km. Sarbjeeet Kaur, Technical Assistant, GTB Hospital, R/o Flat No.111-C, Pocket IV, Mayur Vihar Phase I, Delhi-110091.

....Applicants

(By Advocate : Shri Hori Lal)

Versus

1. The Principal Secretary (Health)
Govt. of India,
Ministry of Health and Family Welfare,
Nirman Bhawan, New Delhi-110011.
2. The Director General of Health Services,
M.H. Sector, Nirman Bhawan,
New Delhi-110011.



3. The Medical Secretary,
Govt. of N.C.T. of Delhi,
'A' Wing, 9th Level, Delhi Secretariat,
I.T.C. Delhi-110002.

4. The Public Health Coordinator Cum Addl.
Secretary,
Govt. of N.C.T. of Delhi,
'A' Wing, 9th Level, Delhi Secretariat,
I.T.C. Delhi-110002.

(By Advocate : Shri Vijay Pandita) ...Respondent

ORDER (ORAL)

SHRI C.S. CHADHA

Heard both the learned counsel for the parties.

The subject matter of this OA is with regard to the pay scales of Technical Assistants and Technical Supervisors working in the hospitals of Delhi Administration. An Anomaly Committee was set up to examine their grievances after the Vth Pay Commission gave its recommendations. According to the applicants, the Anomaly Committee, which was set up on 18.2.2000, has already furnished its report to the Govt. of India, but the same has not been decided by the Govt. despite lapse of more than three years. In the interest of justice all that is required to be done is to issue a direction to the respondents to take an appropriate decision by a well reasoned order within a limited period of time. Such matters should not remain undecided indefinitely.

3. We, therefore, dispose of this OA with a decision to the respondents to take a final decision on the recommendations of the Anomaly Committee, if

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such a report has been received by them, within a period of six months from the date a certified copy of this order is filed before them. No order as to costs.

C.S. Chadha
(C.S. CHADHA)
MEMBER (A)

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Lakshmi Smethie
(SMT. LAKSHMI SWAMINATHAN)
VICE CHAIRMAN (J)